CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO.: 1 18/03/2019

O.A./260/818/2014 DR RAJASHREE SWAIN

CNF BY R-5, FO -V/S-

EASTERN REGIONAL LANGUAGE CENTRE

ITEM NO:24

FOR APPLICANTS(S) Adv.: None

FOR RESPONDENTS(S) Adv.: Mr. L. Jena, Mr. P.R.J. Dash (UPSC), Mr.

N.R.Routray (Intervenor)

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Notes of The Registry	Order of The Tribunal	
	Registry to reflect the name of Mr. P.R.J. Dash, Id. Counsel on behalf of UPSC who has already filed counter in this case. None for the applicant. No one was present on behalf of the applicant on 27.02.2019 also. Therefore, the O.A. is dismissed for default for non prosecution on the part of the applicant. Registry is directed to send copy of this order to applicant by Registered Post.	
	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
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